

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

EIGHTH REPORT

(Presented on 4.12.2009)

The Business Advisory Committee held a sitting on Wednesday, the 2nd December, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

1. The National Rural Employment Guarantee (Amendment) Bill, 2009.

4 hours

(Consideration and passing)

2. The Legal Metrology Bill, 2008, as passed by Rajya Sabha.

2 hours

(Consideration and passing)

3. The Labour Laws (Exemption from furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005, after it has been passed by Rajya Sabha.

3 hours

(Consideration and passing)

NEW DELHI;
2nd December, 2009
Agrahayana 11, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.